

12.52 hrs.

DISTURBED AREAS (SPECIAL
COURTS) BILLEXTENSION OF TIME FOR PRESENTATION
OF REPORT OF JOINT COMMITTEESHRI LILADHAR KOTOKI (Now-
gong): I beg to move:

"That this House do further extend upto the last day of the first week of the next Session, the time for the presentation of the Report of the Joint Committee on the Bill to provide for the speedy trial of certain offences in certain areas and for matters connected therewith."

MR. SPEAKER: The question is:

"That this House do further extend upto the last day of the first week of the next Session, the time for the presentation of the Report of the Joint Committee on the Bill to provide for the speedy trial of certain offences in certain areas and for matters connected therewith."

The motion was adopted.

12.53 hrs.

BUSINESS ADVISORY COMMITTEE

TWENTY-SEVENTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K RAGHURAMAIAH): I beg to move:

"That this House do agree with the Twenty-seventh Report of the Business Advisory Committee presented to the House on the 23rd March, 1973."

MR. SPEAKER: The question is:

"That this House do agree with the Twenty-seventh Report of the Busi-

ness Advisory Committee presented to the House on the 23rd March, 1973."

The motion was adopted.

12.53½ hrs.

CANCELLATION OF SITTING OF
THE HOUSE ON APRIL 13, 1973

MR. SPEAKER: For the information of the House, I may say that certain hon. Members had conveyed a request to me that April 13, which is Baisakhi day, should be declared as an off day for Parliament and at the end a day more may be added, so that time may not be lost. This was discussed in the Business Advisory Committee. We asked the Minister of Parliamentary Affairs to find out from the Prime Minister if there is any objection to it. They do not have any objection to it, because 13th, 14th and 15th are continuing holidays. I hope you agree to that.

HON. MEMBERS: Yes.

12.54 hrs.

RE. NATIONALISATION OF SUGAR
FACTORIES

PROF. MADHU DANDAVATE (Rajapur): Sir with your permission, I rise on a very important issue. Thousands of workers belonging to various sugar factories throughout the country have come to Delhi and they are staging a demonstration in front of Parliament to focus the attention of Parliament and the Government on the urgent need to nationalise the sugar mil's.

They have pointed out in the Memorandum that because of the mismanagement of the private sector, failure to respect the Wage Board recommendation,